

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 24
CA No. 33/425/JPR/2020
Under Section 425 of
Companies Act, 2013

In the matter of:

Mr. Shanti Lal Maroo

...Petitioner

Versus

M/s American International Health Management Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

ORDER

List on 05.10.2021.

-Sd-
(K.K. Vohra)
Technical Member

August 12, 2021

-Sd-
(Ajay Kumar Vatsavayi)
Judicial Member